## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5481 ANSWERED ON:06.09.2011 AUTONOMOUS DISTRICT COUNCIL Gawali Patil Smt. Bhavana Pundlikrao ;Nagorao Shri Dudhgaonkar Ganeshrao

## Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any action plan for strengthening the Autonomous District Council in the North Eastern Region; and

(b) if so, the details thereof?

## Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (b): an initiative for deepening the process of Decentralized Governance in North East where Panchayati Raj Institutions (PRIs) do not exist is being taken up by an Inter-Ministerial Team (IMT) from Ministries of Panchayati Raj, Home Affairs, Development of North Eastern Region, Urban Development and Tribal Affairs. In respect of District Councils, the following amendments to the existing arrangements have been proposed:-

- (i) Conduct of elections through the State election Commission.
- (ii) Making the process of supersession of Deputy Commissioner by the State Government transparent.
- (iii) Reservation for women.
- (iv) Devolution of funds through the State Finance Commission.
- (v) Constitution of Village Councils where they do not exist.
- (vi) Identification of functions and responsibilities between District Councils and Village Councils.